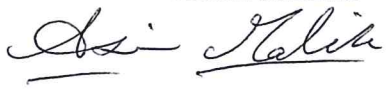


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.40/ 2017	-	For filing Objections	241/ 242	Raju Rangadamaiah & Another Vs Vinyas Constructions Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ASIM MALIK 9880915157	R 1, 2, 3 & 8	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent R2 file statement of objections. Counsel for R8 filed objections. Malik & Kechettira filed vakalath for R8, R10 & R11. For filing objections, time extended till 16/02/2018. Counsel for Respondent R4 to R7 and R9 requested time for filing objections. Counsel for Petitioner filed Application alongwith D.D, Registry to verify and put up.


Member (T)


Member (J)